

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 647/Confdl./2010
II-2-1/2010

Bilaspur, dated the 07th September, 2010

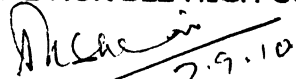
The following Member of Higher Judicial Service, as specified in Column No. (2), is transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Reshamlal Kurre, Additional District & Sessions Judge	Jashpur	Kunkuri	Jashpur	Additional District & Sessions Judge, Jashpur at Kunkuri

BY ORDER OF THE HON'BLE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 648/Confdl./2010
II-2-1/2010

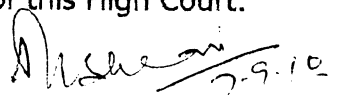
Bilaspur, dated the 07th September, 2010

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd.2/-

8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Director/ Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
15. Registrar (Vigilance and Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information and necessary action.
17. Shri Reshamlal Kurre, Additional District & Sessions Judge, Jashpur, for information and compliance.
18. District & Sessions Judge, Jashpur for information. The District Judge is to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days of receipt of this order under intimation to this Registry.
19. District & Sessions Judge, Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Kabirdham at Kawardha/ Dhamtari/ Mahasamund/ Janjgir-Champa/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Korba/ Koriya (Baikunthpur)/ Uttar Bastar (Kanker) for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk (Old Malaria Office), Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
22. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Member Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
24. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Section Officer/ In-charge, Accounts/ Checker/ Complaint/ Confidential/ Criminal/ Civil/ Writ/District Establishment / Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Central Filling/ Works Sections, High Court of Chhattisgarh for information.
27. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
28. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL